

Insurance Act, 1933, to confer beneficial entitlement to the policy amount on parents, spouse and children, if nominated and surviving the Life Insurance Policy holder; and

(b) The matter is under consideration of the Government; to the recommendation?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) Yes, Sir.

(b) The matter is under consideration.

**Panchayats left out from Financial Assistance from Nationalised Banks in Dhanbad District of Bihar**

632. SHRI A. K. ROY: Will the Minister of FINANCE be pleased to state:

(a) details of Panchayats left out from the financial assistance from the nationalised banks in the Chos, Chandankayari and Gobindpur Block of Dhanbad District of Bihar;

(b) whether in some cases in Antyodaya Programme assistance was denied despite recommendation of the district authorities, if so, facts thereof;

(c) whether the criterion of 15 km. distance from the Bank was put to deny the assistance;

(d) whether Government gave assurances in the Budget Session to waive this bottleneck; and

(e) if so, steps taken on that?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) The data Village/Panchayat-wise is not collected by banks. Banks Branches operating in the said 3 blocks of Dhanbad, namely Chos, Chandankayari and Gobindpur have adopted villages ranging from 5 to 15 each depending on their staff strength. State Government

has requested that the adoption should be made on Panchayat-wise basis. It may not be possible to consider the same till new branches at identified centres start functioning in the district.

(b) In a special drive under Antyodaya Programme, during July, 1980, 230 applications were received by State Bank of India Branch from BDO/DIC Chandankayari. 85 loans applications were considered for sanctioned and remaining applications were returned to the local authorities as they pertained to unadopted villages. The District Officers were intimated of the situation.

(c) to (e). The radius of 10 miles from the branch was indicated to the banks by Reserve Bank of India as their command area only as a guideline to avoid scattered lending by the banks, rendering processing and supervision of the loans difficult and ineffective. This limit is not rigid and the banks can extend the command area of each of its branches taking into account the topography of the place, the means of communication and staffing pattern to effectively supervise the loans. This has been impressed on the banks and the Government's view has been explained at various forums. This position has been reiterated to all the commercial banks by the Reserve Bank of India in June 1980.

**Import Applications for Aluminium Extrusion Presses**

633 SHRI DOONGAR SINGH: Will the Minister of COMMERCE be pleased to state:

(a) whether some import applications for aluminium extrusion presses are pending with Government since long;

(b) whether it is also Government's policy to clear C.G. imports within 90 days; and

(c) if so, the reasons for delay?